

RAJASTHAN HIGH COURT, JODHPUR

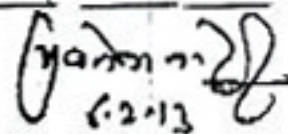
STANDING ORDER

No.S.O./01/2013

Date : 06.02.2013

Consequent upon retirement, transfer and elevation of Hon'ble Judges and in supersession of previous orders, the judgeships for inspection are re-allocated to the Hon'ble Judges as under :-

S. No.	NAME OF HON'BLE JUDGE	NAME OF JUDGESHIP(S) ALLOTTED FOR INSPECTION
1.	HON'BLE MR. JUSTICE NARENDRA KUMAR JAIN	JAIPUR METROPOLITAN BALOTRA
2.	HON'BLE MR. JUSTICE DINESH MAHESHWARI	AJMER JODHPUR DISTRICT
3.	HON'BLE MR. JUSTICE AJAY RASTOGI	KOTA DUNGARPUR
4.	HON'BLE MR. JUSTICE GOVIND MATHUR	ALWAR JALORE
5.	HON'BLE MR. JUSTICE P.S.ASOPA	UDAIPUR JAISALMER
6.	HON'BLE MR. JUSTICE G.K.VYAS	JODHPUR METROPOLITAN
7.	HON'BLE MR. JUSTICE R.S.CHAUHAN	BHARATPUR
8.	HON'BLE DR. JUSTICE VINEET KOTHARI	JAIPUR DISTRICT
9.	HON'BLE MR. JUSTICE MOHAMMAD RAFIQ	BHILWARA
10.	HON'BLE MR. JUSTICE R.S.RATHORE	GANGANAGAR
11.	HON'BLE MR. JUSTICE MAHESH CHANDRA SHARMA	BIKANER
12.	HON'BLE MR. JUSTICE SANGEET RAJ LODHA	CHITTORGARH
13.	HON'BLE MR. JUSTICE M.N.BHANDARI	PALI
14.	HON'BLE KUMARI JUSTICE NIRMALJIT KAUR	MERTA
15.	HON'BLE DR. JUSTICE MEENA V. GOMBER	SIKAR
16.	HON'BLE MISS JUSTICE BELA M. TRIVEDI	HANUMANGARH
17.	HON'BLE MRS. JUSTICE NISHA GUPTA	JHALAWAR
18.	HON'BLE MR. JUSTICE N.K.JAIN-II	BUNDI
19.	HON'BLE MR. JUSTICE PRASHANT KUMAR AGARWAL	BARAN
20.	HON'BLE MR. JUSTICE ALOK SHARMA	TONK
21.	HON'BLE MR. JUSTICE SANDEEP MEHTA	DAUSA
22.	HON'BLE MR. JUSTICE J.K. RANKA	CHURU
23.	HON'BLE MR. JUSTICE P.K. LOHRA	SAWAIMADHOPUR
24.	HON'BLE MR. JUSTICE V.S. SIRADHANA	RAJSAMAND
25.	HON'BLE MR. JUSTICE VIJAY BISHNOI	JHUNJHUNU
26.	HON'BLE MR. JUSTICE ARUN BHANSALI	KARALI
27.	HON'BLE MR. JUSTICE ATUL KUMAR JAIN	DHOLPUR
28.	HON'BLE MR. JUSTICE MAHENDRA MAHESHWARI	BANSWARA
29.	HON'BLE MR. JUSTICE V.K. MATHUR	SIROHI
30.	HON'BLE MR. JUSTICE B.L. SHARMA	PRATAPGARH


6.2.13

Hon'ble Inspecting Judges of the area would advise the Hon'ble Chief Justice in the matter of assessment of efficiency and integrity of the Judicial Officers.

Hon'ble Judges are further requested to bring their tour programme to the notice of the Hon'ble Chief Justice before they proceed on tour.

Before planning their tours, the Hon'ble Judges are requested to adjust the same in such a manner that as far as possible the Court work may not suffer.

BY ORDER

Gyanendra
6.2.13
REGISTRAR GENERAL